## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO.1656 TO BE ANSWERED ON 13<sup>TH</sup> DECEMBER, 2023

### **SURVEY ON TRANSFORMATION OF FPSs**

#### **1656. SHRI JAYADEV GALLA:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has undertaken any research/study/survey into the transformation of Fair Price Shops (FPS) for the purpose of improving financial viability and technological advancement;
- (b) if so, the details regarding the total number of FPSs wherein CCTV cameras, automatic weighing scales, display information boards and uniform branding of FPS for identification purposes have been completed, State-wise, especially in Andhra Pradesh; and
- (c) the details regarding the total number of FPSs provided with MUDRA loans for the purpose of growth and upgradation, State-wise, especially in Andhra Pradesh?

### ANSWER

# MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a)&(b): The Public Distribution System (PDS) is operated under joint responsibilities of the Central and State/UT Governments, wherein this Department, through Food Corporation of India (FCI), has assumed the responsibility for procurement, storage, transportation and allocation of foodgrains to States/UTs. Whereas, the operational responsibilities such as licensing and monitoring of Fair Price Shops(FPSs) including identification of eligible households/beneficiaries, issuance of Ration Cards, Aadhaar seeding, FPS-wise allocation and distribution of foodgrains, authentication of beneficiaries, etc. rest with the respective State/UT Government.

As part of efforts to improve the viability of FPSs, Government of India has taken various initiatives and requested all State/UT Governments to implement additional services at the FPSs, including Common Service Centre (CSC) services, banking services through tie-up with banks/ corporate BCs, banking and citizen-centric services of India Post Payment Bank (IPPB), retail sale of small (5kg) LPG cylinders and sale of other commodities/ general store items etc. Further, to address the skill development challenges, this Department is exploring possibilities for conducting capacity building programs or short term skill development courses through Ministry of Rural Development (MoRD) and the Ministry of Skill Development & Entrepreneurship (MSDE) that boost the confidence of FPS owners and equip them with essential entrepreneurship skills required for venturing into new business avenues.

Under the domain of operational responsibilities, State/UT Governments have been advised to display information boards, preferably made of tin plates with colour painting showing beneficiary rights and integration of weighing scale with electronic Point of Sales (ePoS) devices at all FPSs and explore the feasibility of installation of CCTV cameras at all FPSs.

As per information received from State Govt. of Andhra Pradesh, a total number of 29,795 FPS have been integrated with e-PoS device with electronic weighing scales. Further, display boards indicating stock cum price are installed at all FPSs.

(c): Pradhan Mantri Mudra Yojana (PMMY) is being implemented by all scheduled commercial banks including Regional Rural Banks. As per information received from Public Sector Banks (PSBs), as on 24 November, 2023, a total of 1,15,803 loans have been extended to FPS dealers since the inception of PMMY on 08 August, 2015. A Statement indicating statewise, including Andhra Pradesh, number of PMMY loans extended to FPS dealers by Public Sector Banks is at Annexure- A.

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ANNEX REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO.1656 FOR ANSWER ON 13.12.2023 IN THE LOK SABHA.

Statement indicating State/UT – wise number of Pradhan Mantri Mudra Yojana (PMMY) to Fair Price Shop Dealers by Public Sector Banks (as on 24.11.2023) is as follows:

Sr No	State/ U.T. Name	No. of Loan Accounts
1	Andaman and Nicobar Islands	51
2	Andhra Pradesh	14,136
3	Arunachal Pradesh	182
4	Assam	1,769
5	Bihar	4,757
6	Chandigarh	259
7	Chhattisgarh	3,281
8	Daman and Diu & Dadra and Nagar Haveli	16
9	Delhi	464
10	Goa	68
11	Gujarat	3,118
	Haryana	1,022
13	Himachal Pradesh	1,242
14	Jharkhand	5,964
15	Karnataka	3,464
	Kerala	4,115
17	Lakshadweep	5
	Madhya Pradesh	16,767
	Maharashtra	10,557
	Manipur	236
	Meghalaya	333
	Mizoram	126
	Nagaland	282
	Odisha	7,954
	Pondicherry	285
	Punjab	1,669
	Rajasthan	3,308

28	Sikkim	47
29	Tamil Nadu	5,142
30	Telangana	8,345
31	Tripura	1,532
32	Uttar Pradesh	7,553
33	Uttarakhand	2,670
34	West Bengal	3,299
35	Union Territory of Jammu and Kashmir	1,741
36	Union Territory of Ladakh	44
A CONTRACTOR OF THE CONTRACTOR	Total	1,15,803

Source: As per data reported by Public Sector Banks (PSBs)
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